with the Accounts and the Auditors' Report thereon.

(xiii) Annual Reports on the working and activities of the Bank of Maharashtra, for the years 1975 and 1976 together with the Accounts and the Auditors' Report thereon.

(xiv) Annual Reports on the working and activities of the Indian Overseas Bank, for the years 1975 and 1976, together with the Accounts and the Auditors' Report thereon. [Place in Library. See No. LT-565/77 for (i) to (xiv).]

II. A statement (in English and Hindi) indicating the result of market loans floated by the Central Government in October, 1977. [Placed in Library. See No. LT-1013/77]

- I. The General Insurance (Rationalisation and Revision of Pay Scales and other conditions of Service of Supervisory, Clerical and Subordinate Staff) Amendment Scheme, 1977.
- II. The General Insurance (Rationalisation of Pay Scales and other conditions of Service of Development Staff) Amendment Scheme 1977.
- III. The General Insurance (Rationalisation of Pay Scales and other conditions of Service of Officers)
  Amendment Scheme, 1977.

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Banking), under section 17 of the General Insurance Business (Nationalisation) Act, 1972:—

I. Notification S.O. No. 2443, dated the 6th August 1977, publishing the General Insurance Rationalisation and Revision of Pay Scales and other conditions of Service of Supervisory Clerical and Subordinate Staff) Amendment Scheme, 1977. [Placed in Library. See No. LT-1083/77].

II. Notification S.O. No. 2444, dated the 6th August, 1977, publishing the General Insurance (Rationalisation of Pay Scales and other conditions of Service of Development Staff) Amendment Scheme, 1977. [Placed in Library. See No. LT-1083/77].

III. Notification S.O. N. 2445, dated the 6th August, 1977, publishing the General Insurnce (Rationalisation of Pay Scales and other conditions of Service of Officers) Amendment Scheme, 1977. [Placed in Library. See No. LT-1083/77].

- Notifications of the Ministry of Finance (Department of Revenue and Banking) and Related Papers.
- II. Notifications of the Ministry of Finance (Department of Economic Affairs). . .

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table:

- I. (a) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Banking) under section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications:—
  - (i) Notification G.S.R. Nos. 1044 and 1045, dated the 6th August, 1977.
  - (ii) Notifications G.S.R. Nos. 557(E) to 561(E), dated the 8th August, 1977.
  - (iii) Notifications G.S.R. Nos. 580(E) to 582(E), dated the 19th August, 1977.
  - (iv) Notification G.S.R. No. 586 (E), dated the 22nd August, 1977.
  - (v) Notifications G.S.R. Nos. 1128 to 1130, dated the 27th August, 1977.
  - (vi) Notification G.S.R. No. 605(E), dated the 7th September, 1977.
  - (vii) Notifications G.S.R. Nos. 1279 to 1281, dated the 24th September, 1977.
  - (viii) Notification G.S.R. No. 627(E), dated the 1st October, 1977.
  - (ix) Notification G.S.R. No. 662(E), dated the 31st October, 1977. Placed in Library. See No. LT-1011 77 for (i) to (ix)].

- (b) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Banking) Notification G.S.R. No. 587(E), dated the 23rd August, 1977, under section 159 of the Customs Act, 1962, [Placed in Library. See No. LT-1011/77].
- : II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959:—
  - (i) Notification G.S.R. No. 597(E), dated the 31st August, 1977.
- (ii) Notification G.S.R. No. 598(E),
  dated the 31st August, 1977, publishing the National Development Bonds Rules, 1977. [Placed in Library. See No. LT-1084/77 for (i) and (ii)].
- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Banking), together with Explanatory Memoranda thereon:—
  - (i) Notification G.S.R. No. 564(E), dated the 5th August, 1977.
  - (ii) Notification G.S.R. No. 1189, dated the 10th September, 1977.
  - (iii) Notification G.S.R. No-626(E), dated the 30th September, 1977. [Placed in Library. See No. LT-1012/77 for (i) to (iii)].

Report of the One-Man Commission of Inquiry headed by Hon'ble Mr. Justice K. K. Mathew to enquire into the Incidents of explosions that took place on the 2nd January, 1975 at Samastipur

## (Bihar) and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Report of the One-Man Commission of Inquiry headed by Hon'ble Mr. Justice K. K. Mathew to enquire into the incidents of explosions that took place on the 2nd January, 1975 at Samastipur

(Bihar), together with the memorandum of the action taken thereon. [Placed in Library. See No. LT-993/77].

## The Railway Protection Force (Amendment) Rules, 1977

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): Sir, I beg to lay on the Table, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957, a copy (in English and Hindi) of the Ministry of Railways Notification G.S.R. No. 1159, dated the 3rd September, 1977, publishing the Railway Protection Force (Amend ment) Rules, 1977, [Placed in Library See No. LT-1028/77].

## Ordinances issued under Sub-section (a) of Clause (2) of Article 123 of the Constitution

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PAR-LIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Sir, I beg to lay on the Table, under sub-section (a) of clause (2) of article 123 of the Constitution, a copy each (in English and Hindi) of the following Ordinances:—

- (i) The Payment of Bonus (Amendment) Ordinance, 1977, (No. 9 of 1977). [Placed in Library. See No. LT-1000/77].
- (ii) The Banking Service Commission (Repeal) Ordinance, 1977 (No. 10 of 1977), [Placed in Library. See No. LT-1001/77].
- (iii) The Enemy Property (Amendment) Ordinance, 1977 (No. 11 of 1977). [Placed in Library. See No. LT-1002/77].
- (iv) The Requisitioning and Acquisition of Immoveable Property (Amendment) Ordinance, 1977 (No. 12 o° 1977) [Placed in Library. See No. LT-1003/77.]
- (v) The Smith, Stanistreet and Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1977 (No. 13 of 1977). [Placed in Library. See No. 1004/77].